

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:4935
ANSWERED ON:28.04.2008
MEDICAL FACILITIES TO MINES WORKERS
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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number and percentage of miners suffering from notified diseases in mines Under Section 25 of the Mines Act, 1952 during each of the last three years, State-wise;
- (b) whether the Government has taken any measure to save the lives of such miners;
- (c) if so, the details thereof; and
- (d) the further steps taken by the Government to check and control such diseases?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES)

(a): The number of miners affected by notified diseases under Section 25 of the Mines Act, 1952 are given as under:-

State	Year			
Jharkhand	2005	2006	2007	
	08 (0.0007)	13 (0.0011)	07 (0.0006)	
Andhra Pradesh	02 (0.0030)	04 (0.0060)		
Karnataka	03 (0.0211)			
Rajasthan	30 (0.1460)			
Maharashtra	01 (0.0029)	01 (0.0029)		

Note: Figure within parenthesis indicated the percentage figures.

(b) & (c): Adequate provisions have been made under the Mines Act, 1952, and the Regulations, Rules & Orders made thereunder for the treatment of the affected persons.

- (d):
- (i) Close monitoring of conditions of workings of such mines is done.
 - (ii) Wet drilling drive is taken by the companies to control the dust.